MOST IMMEDIATE ASSEMBLY QUESTION

GOVERNMENT OF N.C.T. OF DELHI REVENUE DEPARTMENT: PARLIAMENT CELL 5, SHAM NATH MARG, DELHI-110054

No. F.11/1678//DC/PC/VS/2021/6 09

Dated: 02.01,2022

To

The Dy. Secretary (Question Cell) Delhi Legislative Secretariat, Old Secretariat Delhi-110054

Sub: Reply to Vidhan Sabha Unstarred Question No. 47 fixed for 03.01.2022 raised by Hon'ble MLA Sh. Vishesh Ravi.

Sir,

Please find enclosed herewith the 100 copies of the reply in respect of above said question for further necessary action at you end.

This issues with the prior approval of Competent Authority.

Yours faithfully

Encl.: As above.

(ANIL SIROHI)

SUB DIVISIONAL MAGISTRATE-III (HQ)

ANIL SIROHI
SDM (HQ)
Revenue Department
Govt. of NCT of Deba

राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार कार्यालय मंडलायुक्त (राजस्व) संसदीय शाखा, 5, शाम नाथ मार्ग, दिल्ली।

अतारांकित प्रश्न संख्या : 47

राजस्व विभाग

दिनांक 03.01.2022

प्रश्नकर्ता का नाम : माननीय विधायक श्री विशेष रवि जी क्या माननीय राजस्व मंत्री यह बताने की कृपा करेंगें कि :

क.सं.	प्रश्न	उत्तर
क)	मेरे द्वारा राजस्व विभाग को लिखे गए	माननीय विधायक श्री विशेष रवि जी के पत्रों
,	पत्र संख्या दिनांक 01-12-21,	पर मध्य जिला द्वारा की गई कार्रवाईयों का
	120087 / 19-09-21,	विवरण अनुलग्नक 'क' पर संलग्न है।
	118478 / 24-02-21 पर विभाग द्वारा	
	क्या कार्रवाई की गई है; और	
ख)	इस पत्रों पर कार्यवाही में देरी के क्या	
	कारण है तथा इसके लिए कौन–कौन	
	जिम्मेदार है?	

इसकी स्वीकृति सक्षम प्राधिकारी से प्राप्त कर ली गई है।

(अनिल सिरोही)

उपमण्डलीय दण्डाधिकारी-3 (मु०)

ANIL SIROHI
SDM (HQ)
Revenue Department
Govt. of NCT of Delhi
5, Sham Nath Marg, Delhii 64

अविभाष्य से



OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (KAROL BAGH) GOVT OF N.C.T OF DELHI OLD BUILDING PWD, FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055

Ph: 011-235-9400 email id karolbaghsdm@nic.in

Sr. No	retter and		Action taken
1	01/12/2021	Regarding the non acknowledgement and non action on my letters/ complaint addressed to the Divisional Commissioner and other revenue department officials request to expedite the pending issue in Karol Bagh constituency communicated to Revenue department officials on an immediate basis.	The action taken is enclosed as Annexure-A
2	120087 dt. 19/09/2021	Regarding re-enchroachment on both side from kalka Das chowk to Jhandewalan Temple on DBG Road under Sub division	Matter was already forwaded to the Assistant Commissioner(Karol bagh Zone, MCD) with a copy to Hon'ble MLA, vide no SDM KB DDMA.2021 3328-29 dt. 26:10:2021 and same matter was also taken up in the Sub Divisonal level of STF vide minutes of metting held on 12:08:2021 vide no. SDM/KB/STF/2021/2435-41 dt. 17/08/2021. (Annexure-B)
	118478 dt. 24/02/2021	To SDM regarding issues faced by SC ST single mothers Ms. Geeta Devi and Ms. Rita in getting caste certificate for their children	Regarding application in case of Ms. Geeta Devi certificate has already issued. Vide certificate no 90510000680247(Copy Enclosed) Regarding application in case of Ms. Rita the application has already been disposed of.
-			(Annexure-C)



ANNEXURÉ-A

Sr. No	Reference Number	Date	Subject	Action Taken
1	Ref. No 119810/11/08/2021 Ref.No 116207/29/10/2020 Ref.No 119600/13/7/2021	11/08/2021 29/10/2020 13/7/2021	1. Request to make the field verification mandatory in case old SC/ST caste certificates are not found in records until all the old records are digitized. 2. Regarding the issues with obtaining SC/ST certificates due to lack of digitization of old caste certificates.	Policy Matter
2	Revenue Ref. no 119902/19/08/2 021	19/08/2021	Request to repair and resolve the issues in the Karol Bagh SDM Office on an immediate basis.	Acting upon Hon'ble MLA's letter the internet connection has been converted into fiber plan of 8MBPS and now working fine DSL is working properly Potable water is available from water-dispenser in SDM Karol Bagh office Separate toilets for men and women are available in the SDM Karol Bagh office Seating facility is available for public. Other than above issues, renovation of SDM Karol Bagh office has been taken up with PWD for early completion, the matter was duly informed to Hon'ble
3	Ref no 118543/03/03/2 021	03/03/2021	Request to rectify a mistake in the E-district website in the issuance of SC/ST certificates for the children of single mothers	MLA. (Copy enclosed) IT Branch matter (eDistrict Portal)
4.	Ref no- 118543/03/03/2021	24/02/2021	Regarding discrimination against SC/ST single mothers in caste certificate issuance for their children	There is no discrimination being done SC/ST single mothers in caste certificate issuance for their children, the authorities are following the SoP issued by the Department of Revenue, GNCTD
5.	Ref.no 111959/24/09/2018	24/09/2021	Gentle Reminder Extending the validity of Income certificate from 6 months to 1 year	Policy Matter
6.	Ref no 119960/24/08/2020	24/08/2020	Request to expedite the process of ex-gratia compensation to Covid Warrior Lt. Ms. Gayatri Sharma's family File number, FMC/CCS/2021/35 C/UCMS 2.	
7.	Reminder Ref No.: 112081)	30/10/2018	Reminder for proper functioning& up keeping of Sub-Registrar Office (Revenue) on Asaf Alı Road, Central District.	Sub-Registrar Office-III will be shifted to new building, as the building is being readied and issue of toilets was taken up withDirectorate of Education, due to which shifting was delayed. Otherwise, SR office is properly functioning and providing services to general public.

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8	Ref No 120579/17/11/2 021	17/11/2021	1. Regarding the issues with obtaining SC/ST certificates due to lack of digitization of old caste certificates / Request to share the status of digitization old caste certificates. 2. Regarding the issuing the digitized SC/ST Caste Certificates on an immediate basis to the following people/cases requiring it immediately. (List enclosed)	Policy Matter
9	120577/17/11/2021	17/11/2021	Regarding Departmental action processing the Compensation to AC 23 Karol Bagh, Fast tracking the grant of cases pertaining (05 cases mentioned in the letter) pertaining) compensation in these cases as commensurate with the Departmental guidelines andgrant of immediate relief amount and compensation amount the Case-Fire Incident at houses in Multani Dhanda.	Hon ble MLA was duly informed regarding these 05 cases of compensation vide letter no. SDM KB Misc 2021 5381-5383 dt. 23.11.2021(copy enclosed) which was duly received in the Hon ble MLA office on 23.11.2021 (Copy Enclosed). The sanction order for compensation for Fire Incident at house in Multani Dhanda (Copy enclosed)

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OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (KAROL BAGH) GOVT OF N.C.T OF DELHI OLD BUILDING PWD, FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055

Ph: 011-23559400 email id: karolbaghsdm(a nic.in

File No. SDM/KB/DDMA/2021/3328-29

Dated: 25 10 2027

To.

The Asstt. Commissioner, KB Zone, (North DMC), Nigam Bhawan, Anand Parvat, Karol Bagh. Delhi-110005.

Sub: Regarding request to remove the encroachments around both sides of Kalka Das Chowk to Jahndewalan Temple on DGB Road, Delhi.

Sir.

With the above mentioned subject, a vide diary no. 4450 dt. 27 09 2021 letter has been received in this office regarding request to remove the encroachments around around both sides of Kalka Das Chowk to Jahndewalan Temple on DGB Road, Delhi.

Ref. no 119718/26/7/2121 dt. 26/07/2021 from Sh. Vishesh Ravi, MLA (Karol Bagh) reg. removes the encroachment around the both sides of Kalka Das Chowk to Jhanewalan Temple on Desh Bandhu Gupta Road. Delhi.

It is therefore, requested to take necessary action into the matter at your end under intimation to the office.

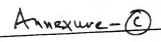
PA to SDM (Karol Bagh)
(District Central)

Encls: As above

Copy for information to:

Sh. Vishesh Ravi, MLA (Karol Bagh). 1-16/542, Military Road, Bapa Nagar, Delhi

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REVENUE DEPARTMENT, GOVT OF NCT OF DELHI OFFICE OF THE DISTRICT MAGISTRATE KAROL BAGH : CENTRAL DISTRICT

SCHEDULE CASTE CERTIFICATE



CERTIFICATE NO: 90510000680247



This is to certify that SUNNY S/o UDAY BHAN R/o 16/547, H-16 PYARE LAL ROAD BAPA NAGAR KAROL BAGH KAROL BAGH CENTRAL DELHI INDIA 110005 PYARELAL ROAD BAPA NAGAR KAROL BAGH DELHI 110005 INDIA belongs to PASI caste of UTTAR PRADESH State which is recognized as a Scheduled Caste under the following.

The Constitution (Scheduled Castes) Order 1950 The Constitution (Scheduled Castes) (Union Territories) Order, 1951

[As amended by the Scheduled Caste and Scheduled Tribes List (Modification Order) 1956, the Bumbay Reorganization Act 1960. The Punjab Reorganization Act, 1966. The State of Himachail Pradesh Act 1970. The North-Eastern Areas (Reorganization) 4, 1, 1971 and the Schedule Caste and Schedule Tribes Orders (Amendment) Act. 1976. The Constitution (Scheduled Castes) Orders (Amendment) Act. 1990. The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Act. 2002. The Scheduled Castes and Scheduled Tribes Orders (Second Amendment) Act. 2002. The Constitution (Scheduled Castes, Order: Amendment) Act. 2007. The Constitution (Scheduled Castes) Order (Ameridment) Act, 2014 and The Constitution (Scheduled Castes) Order (Amendment) Act, 2015]

The Constitution (J&K) SC Order 1956. The Constitution (Dadar & Nagar Haveli) SC Order 1962. [As amended by The Constitution (Scheduled Castes) Order (Amendment) Act. 2015] The Constitution (Pondicherry) SC Order 1964. The Constitution (Goa Daman & Diu) SC Order 1968, The Constitution (Sikkim) SC Order 1978, [As amended by The Constitution (Scheduled Castes) Order (Amendment) Act. 2014]

This certificate is issued on the basis of the Scheduled Caste Certificate issued to GEETA DEVI MOTHER of SUNNY R/o VILLAGE SISWA THANA MAUIEMA DISTRICT ALLAHABAD U-P who belongs to PASI caste of UTTAR PRADESH State vide Certificate No. 3625 dated 13/07/2007 issued by TEHSILDAR SISWA.

SUNNY and his family ordinarily reside(s) at 16/547, H-16 PYARE LAL ROAD BAPA NAGAR KAROL BAGH KAROL BAGH CENTRAL DELHI INDIA 110005 PYARELAL ROAD BAPA NAGAR KAROL BAGH DELHI 110005 INDIA

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